

(b) Annual Accounts of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 1993-94, and the Auditors' Report thereon.

(c) Review by Government on the working of the above Federation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library See No. LT-7411/95]

II. (a) Twelfth Annual Report and Accounts of the National Co-operative Tobacco Growers' Federation Limited, Anand, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Federation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT-7409/95]

Report and Accounts (1993-94) of the Maharashtra Agro-Industries Development Corporation Ltd. Bombay and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): Madam, I lay on the Table—

A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956:—

(i) Twenty-eight Annual Report and Accounts of the Maharashtra, Agro-Industries Development Corporation Limited, Bombay, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-7539/95]

I. Report (1993-94) of the Visva-Bharati, Santiniketan and related papers.

II. Reports and Accounts (1993-94) of various educational institutions and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 of the Visva-Bharati Act, 1951:—

(i) (a) Annual Report of the Visva-Bharati, Santiniketan, for the year 1993-94.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7548/95]

II. also a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Regional Engineering College, Durgapur, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above College.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7542/95]

(ii) (a) Annual Report and Accounts of the Regional Engineering College, Warangal, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above College.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7540/95]

(iii) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Akademi.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7467/95]

(iv) (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7466/95]

(v) (a) Annual Report and Accounts of the Tezpur University, Tezpur (Assam), for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7547/95]

(vi) (a) Nineteenth Annual Report of the North-Eastern Hill University, Shillong, for the year 1992-93.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7543/95]

(vii) (a) Annual Accounts of the Rashtriya Sanskrit Sansthan New Delhi, for the year 1993-94, and the Audit Report thereon.

(b) Statement by Government accepting the above Accounts.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7465/95]

(viii) (a) Annual Accounts of the North-Eastern Hill University, Shillong, for the year 1992-93, and the Auditors' Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7544/95]

(ix) (a) Annual Accounts of the Banaras Hindu University, Varanasi, for the year 1993-94, (Volumes I and II), and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7550/95]

(x) (a) First Annual Report of the Assam University, Silchar for the year 1993-94.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7545/95]

(xi) (a) Annual Accounts of the Assam University, Silchar,

for the year 1993-94, and the Audit Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7546/95]

(xii) (a) Annual Report and Accounts of the Regional Engineering College, Hamirpur (Himachal Pradesh), for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above College.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7541/95]

(xiii) (a) Annual Accounts of the Aligarh Muslim University, Aligarh, for the year 1993-94, and the Audit Report thereon, under sub-section (4) of section 35 of Aligarh Muslim University Act, 1920.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7549/95]

REPORTS AND MINUTES OF THE STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI GUNDAPPA KORWAR
(Karnataka) Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing Committee on Labour and Welfare and Minutes of the Sittings of the Committee relating thereto:—

(1) Ninth Report on action